

(a) whether any fresh steps have been taken by Government to meet the demand of declaring the whole of Punjab as industrially backward State; and

(b) if so, what are the details thereof?

THE MINISTER OF INDUSTRY
(SHRI AJIT SINGH): (a) No, Sir,

(b) Does not arise.

Setting up of big industries in rural area

1622. SHRI PAWAN KUMAR BAN-SAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have decided to vary the earlier Government's policy of encouraging the setting up of big industries in rural areas; and

(b) if so, what are the reasons therefor and what are the details of alternative action plan; if any?

THE MINISTER OF INDUSTRY
(SHRI AJIT SINGH): (a) No, Sir,

(b) Question does not arise in view of the reply to part (a) above.

25 per cent privatisation of the capital of Indian Oil Corporation Ltd.

1623. SHRI N. BALARAM;
SHRI CHATURANAN
MISHRA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Indian Oil Corporation has suggested Government to allow 25 per cent privatisation of its capital; and

(b) if so, what are the details thereof and Government's reaction thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) No, Sir,

(b) Does not arise.

DPEA dues on Gentamycin

1624. SHRI DHULESHWAR MEENA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what are the names of drug companies which were issued notices for recovery on Gentamycin under DPEA;

(b) whether his Ministry has worked out the amount due from each company;

(c) if so, what are the details thereof and amount recovered from each;

(d) whether it is a fact that certain companies overinvoiced the purchases to reduce the profits;

(e) if so, what are the names of the parties;

(f) whether it is also a fact that the purchase rate differs during the same period;

(g) whether it is a fact that such instances have come to the notice of his Ministry; and

(h) what was the lowest rate of purchase and highest rate during the same period and what steps have been taken to investigate the matter?